Annexure-7 Name of the corporate debtor: CHD Developers Limited; Date of commencement of CIRP: 05.09.2022; List of creditors as on: 06.01.2025														
					List of operation	al creditors (Governmen	nt dues)							
S. No.	Details of claimant					Details of Claim Admitte Details of claim admitted					of any mutual dues,	of claim		Remarks, if any
	Department	Government	vernment		Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC		be set-off			
	CBDT, Excise & Taxation		Pratap Kundu (Excise & Taxation Officer, Ward-1, O/o Dy. ETC(ST), Karnal.)	-	2,684,710.00	2,684,710.00	Operational	NO	NA	-	-	-	-	-
	Department of Town and Country Planning Haryana	State Govt.					Operational	NO	NA	-	-	-	-	-
					1,485,684,880.00	1,485,684,880.00								
	3 CBDT, Excise & Taxation	Central/Sta te	Office of the assistant of Commissioner (GST Deptt)	-	1,393,396.00	1,393,396.00	Operational	NO	NA	-	-	-	-	-
	1	<u> </u>		1	1,489,762,986.00	1,489,762,986.00		<u> </u>	<u> </u>	<u> </u>	<u> </u>	<u> </u>	1	